

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 01 of 1996

New Delhi, dated the 22nd February, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

1. Shri Lakh Pat,
S/o Shri Dauji Ram,
R/o Vill. Behbalpur,
P.O. Atehpur Billoch,
Tehsil Ballabgarh,
Distt. Faridabad (Haryana)
2. Shri Ram Kumar,
S/o Shri Shiv Charan Singh,
H. No. A-217/7, Gajiv Gali,
Mundawali Fazarpur,
Near Shankar Marg-5,
Delhi-110095.
3. Shri Bhim Singh,
S/o Shri Krishan Dutt,
Vill. Akbarpur Mazara,
P.O. Palla, Near DESU Office,
Delhi-110036.
4. Shri Jaibir Kumar,
S/o Shri Dase Ram,
Vill. Kundal,
Distt. Sonepat,
Haryana.
5. Shri Kusum Pal,
S/o Shri Jag Ram Singh,
H.No. A/182, Budha Marg,
Mandawali Fazerpur,
Delhi-110095.
6. Shri Chander Bhan,
S/o Shri Nathu Ram,
R/o H.No. DM-98, Moh. Panth,
Palwal, HaryanaAPPLICANTS

(By Advocate: Shri V.P. Sharma along with
Shri Yogesh Sharma)

VERSUS

1. Union of India through
the Secretary,
Ministry of I & B,
Shastri Bhawan,
New Delhi.
2. The Director General,
D.A.V.P., Room No.18,
3rd Floor,
M/o I & B, Sansad Marg,
New Delhi.

3. The Distribution Manager,
D.A.V.P., 'B' Block,
Ministry of I & B,
K.G. Marg,
New Delhi-110001. RESPONDENTS

(By Advocate: Shri V.S.R. Krishna)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We have heard Shri Yogesh Sharma for the applicant and Shri V.S.R. Krishna for the respondents.

2. Both counsel agree that this O.A. be disposed of with a direction to the Respondents to consider re-engaging the applicants as casual labourers subject to the availability of work, and in preference to outsiders and those with overall lesser length of service in accordance with law.

3. This O.A. is disposed of with the above directions. No costs.

Lakshmi Swaminathan

(LAKSHMI SWAMINATHAN)
Member (J)

Adige
(S.R. ADIGE)
Member (A)

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